GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO-4969 ANSWERED ON-25.03.2021

RENEWABLE ENERGY TECHNOLOGY

4969. SHRI VISHNU DAYAL RAM

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has any scheme or plan in vogue to incentivise the local development and manufacturing of renewable energy technology, but not limited to solar and wind capture technologies;
- (b) if so, the details thereof and any incentives disbursed to the public;
- (c) whether the Ministry of New and Renewable Energy has collaborated with the Ministry of Finance through its Make in India campaign to achieve such development; and
- (d) if so, the details thereof;

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b): Ministry of New & Renewable Energy (MNRE) has issued 'Public Procurement (Preference to Make in India) Order' dated 09.02.2021, vide which MNRE has specified a list of goods and services required for various Renewable Energy (RE) sectors like small hydro power, wind power, off-grid/ decentralised solar power, grid-connected solar power projects, biomass gasifier, biomass cogeneration, municipal solid waste projects, waste to energy and (biogas/ bio-CNG), in which there is sufficient local capacity and competition. In public procurement of all such goods and services, only those local suppliers or service providers shall be eligible to bid, whose goods, services or works offered for procurement, have local content equal to or more than 50%.

Further, to support domestic electronics manufacturers, including in solar photovoltaic (PV) sector, Ministry of Electronics and Information Technology is implementing Modified Special Incentive Package Scheme (M-SIPS), which provides subsidy on capital expenditure. The Scheme was open to receive applications till 31st December, 2018. The details of subsidy disbursed under M-SIPS to manufacturers in solar PV sector are at **Annexure-I**.

(c)&(d) Ministry of New and Renewable Energy has co-ordinated with Ministry of Finance for implementation of the following measures for incentivizing domestic manufacturing in the renewable energy sector:

(i) Imposition of Safeguard Duty on import of solar PV cells and modules.

(ii) Announcement of imposition of Basic Customs Duty on import of solar PV cells and modules with effect from 01.04.2022.

(iii) 'In-principle' approval from Cabinet on 11.11.2020 for introduction of the Production Linked Incentive (PLI) Scheme for high efficiency solar PV modules with an outlay of Rs. 4,500 crores, to enhance India's manufacturing capabilities and exports.

Annexure-I

Annexure-I referred to in reply to parts (a) and (b) of Lok Sabha Unstarred Question No. 4969 for reply on 25.03.2021

Solar Products Manufacturers under MSIPS				
S. No.	Applicant	State	Products	Disbursement made (Rs. Crore)
1	Mundra Solar PV Limited	Gujarat	Solar Photo Voltaic including Cells, Modules, Ingots, Wafers, EVA, back sheet, junction box, glass, solar cell interconnect & string interconnect ribbon	313.73
2	Bharat Heavy Electricals Limited	Karnataka	Monocrystaline and multicrystaline, Si Solar cells	27.29
3	Vikram Solar Pvt. Ltd.	West Bengal	Solar PV Module	17.88
4	Bharat Heavy Electricals Limited	Karnataka	Solar PV Modules	11.7
5	Vishakha Renewables Pvt. Ltd.	Gujarat	Ehtylene Vinyl Acetate (EVA) Sheets	8.79
6	Premier Solar Systems Pvt. Ltd (Premier Energies Limited)	Telangana	Solar Modules	5.14
7	Saatvik Green Energy Private Limited	Haryana	Solar photovoltaic Modules	3.3
8	Vishakha Solar Films(P) Ltd.	Gujarat	Solar PV back sheet	1.64
	Total			389.47